- (b) and (c) No, on the contrary the number has increased to 260 in 2016-17. Five editions of KIP with 151 participants and two editions of KIP with participation of 70 Overseas Indians were organised in 2014-15 & 2015-16 respectively. After a review of KIP scheme in 2016, it was decided to host 6 editions of Know India Programme in a Financial Year in addition to hosting 20 finalists from "Bharat Ko Jaaniye Quiz". Accordingly, seven KIPs were organized in 2016-17 with 260 participants.
- (d) The following steps have been taken by the Ministry to further improve the Programme for Indians abroad:—
 - (i) Duration of KIP was increased from 21 to 25 days with preference given to PIOs from Girmitiya countries;
 - (ii) KIP portal was revamped to facilitate online application and processing;
 - (iii) The age of participants has been increased from 18 to 26 to 18 to 30.
 - (iv) Recognizing that Indian Diaspora has an emotional connect with their place of origin in India, more States were made partners in the Know India Programme. Accordingly, the state leg of the programme has also been increased from 7 to 10 days to give KIP participants exposure to our regional diversity and to specific states;
 - (v) Two States can now be the partners of the programme.
 - (vi) A KIP Facebook page has been created to promote KIP and engagement with young diaspora;
 - (vii) Board and lodging for the KIP participants has been upgraded.

Persons prosecuted under Prevention of Money Laundering Act

- 508. SHRI DEREK O' BRIEN: Will the Minister of EXTERNAL AFFAIRS be pleased to state:
- (a) the details of the persons who have been prosecuted under the Prevention of Money Laundering Act and have absconded;
- (b) whether the Ministry has received any communication from the Ministry of Home Affairs regarding the same; and
- (c) whether the Ministry is in talks with the United Kingdom to bring back persons under investigation as per the 1992 India-UK Mutual Legal Assistance Treaty,

if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (GENERAL (RETD.) V.K. SINGH): (a) As per information received from the Directorate of Enforcement, New Delhi, the prosecution complaint has been filed against 53 persons, who are absconding, under the Prevention of Money Laundering Act, 2002. The list is given in the Statement (See below).

- (b) The Ministry of External Affairs has not received any request from the Directorate of Enforcement, New Delhi or from the Ministry of Home Affairs for extradition of persons mentioned in the list in connection with cases under Prevention of Money Laundering Act, 2002.
- (c) The Ministry of Home Affairs, the nodal Ministry for Mutual Legal Assistance Treaty (MLAT) in Criminal Matters, has conveyed that the India-UK MLAT in criminal matters does not cover the subject to bring back persons under investigation. However, the CBI had submitted extradition request in respect of Mr. Vijay Mallya regarding the case under Indian Penal Code, 1860 and Prevention of Corruption Act, 1988 for his extradition from UK. The extradition request has been sent to UK for their consideration under bilateral extradition treaty.

Statement

The List of persons prosecuted under the Prevention of Money Laundering Act

S.No.	Name of Persons	S.N	o. Name of Persons
1. A	Anil Jain	9.	Madan Lal Jain
2.	Yash Dilip Jain	10.	Meena Madan Lal Jain
3. F	Pukhraj Anandmal Mutha	11.	Parmeshwar Arjun Pareek
4. N	Munnichand S.Bhandari	12.	Javeri Jain
5. S	Surendra Kumar Dungarwal	13.	Jayesh Jain
6. <i>A</i>	Ajit Annu Kamath	14.	Kavit Kedia
7. <i>A</i>	Amit Khicha	15.	Mukesh Jain
8. E	Bilal Haroon Galani	16.	Irfan Furniturewala

S.N	o. Name of Persons	S.No	o. Name of Persons
17. 18.	Sunil Kothari Harshad Maganlal Modi	36.	Smt. Longjam Ningol Kangujam Ongbi Elizabeth Devi
19.	Deepak Shenoy	37.	Smt. Kangujam Sanajaobi Devi
20.	Santosh Naik	38.	Md Komiruddin alias Kalimuddin alias Karimuddin
21.	Sarfaraj Godil	39.	Paramjit Singh Sandhu
22.	Mukund bhai	40.	Gulshan Masih
23.	Ashvin bhai	41.	Vijay Mallaya
24.	P.Umesh Chandra	42.	Nitish Thakur
25.	Dipak kumar Vitthal Das	43.	Shri Pasha@satyanarayan
26.	Patel Ashwin Haribhai	44.	Shri Jagadeesh Alaga Raja
27.	Urvish Dilipbhai Shah	45.	Anjana Choksi
28.	Abdul Karim Jaka	46.	Kustubh Choksi
29.	Satyanarayan Tarachand Jaju	47.	Rayindra Deshmukh
30.	Vikram Jayantilal Choksi	48.	Ajit Satam
31.	Rakesh Shyamlal Jariwala	4 9.	
32.	Surendra Singh Siddhu		Gangadharam G Yeligetti
33.	Vinod Gangaram Datta	50. 51	Vijay Kothari
34.	Uritkhinbam Budhichandra Singh @Budhi @Poirei @Bobby	51.52.	Shri Sridhar Dhanapal Shri Harpreet Singh
35.	Shri Kangujam Premjit Singh	53.	Amit Kumar

Death of Indian student in USA

 $\dagger 509.~$ SHRI LAL SINH VADODIA: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that one more case of death of Indian student in United States of America (USA) has come to notice;

[†]Original notice of the question was received in Hindi.